

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1176
ANSWERED ON:30.11.2012
ESTABLISHMENT OF ASHRAM SCHOOLS IN TRIBAL SUB-PLAN AREAS
Naranbhai Shri Kachhadia

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the current status of vacancies of teachers in Ashram Schools in Tribal Sub-Plan Areas in the country, State-wise including Gujarat, Uttarakhand, Uttar Pradesh, Karnataka and Madhya Pradesh; and

(b) the steps taken/being taken by the Union Government in coordination with the concerned State Governments to fill up the vacancies of teachers in Ashram Schools?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a)&(b) : The Ministry of Tribal Affairs implements a Centrally Sponsored Scheme of "Establishment of Ashram Schools in Tribal Sub Plan Areas". As per the provisions of the scheme in the Tribal Sub-Plan Areas, 100% central assistance is provided for construction of all ST girls' ashram schools and boys' ashram schools in naxal-affected districts identified by Ministry of Home Affairs from time to time and for boys' ashram schools other than in naxal-affected districts only, 50% of the total estimated cost is shared by the Ministry. Under the scheme, only construction cost is provided in full or shared by the Ministry. The running and maintenance of these ashram schools including filling up of vacancies of teachers is solely the responsibility of the concerned State Government/UT Administration.